

(1)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/45/2017  
NAME OF THE PETITIONER(S) : BRAKES INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SEI ARJUN POWER PVT LTD  
UNDER SECTION : 241/242


| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

- |    |  |   |               |
|----|--|---|---------------|
| 1. | P. H. ARVINDH PANDIAN<br>SENIOR ADVOCATE<br>FOR RAWAN JHABAKHI     | Counsel for<br>Respondent 4+7             | K.P. Jhabakhi |
| 2. | Dominic S. David<br>S. Santhosh<br>For P. Gundharam<br>S. Mukundan | Counsel for<br>1 <sup>st</sup> Respondent | [Signature]   |
| 3. | Prithviraj Pandian   | Counsel for<br>Petitioner                 | Prithviraj    |
| 4. | MR. P. H. ARVINDH PANDIAN<br>SR. COUNSEL<br>FOR ANANT MERATHIA     | Counsel for<br>R5 & R6                    | Anant         |

## ORDER

Counsels for both the parties are present and submitted that the proposed AGM has been convened on the date fixed, under the supervision of the independent Observer. The Independent Observer has also submitted the report by providing copy to both the parties. Counsel for the Respondent prayed for time for filing reply. At request, time is enlarged for filing the counter. Put up on **17.11.2017 at 10.30 A.M.**



**MEMBER (TECHNICAL)**  
ghk



**MEMBER (JUDICIAL)**